

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (C) No. 1826 of 2013**

Aesa Khatoon **Petitioner**
Versus
State of Jharkhand & Ors... **Respondents**

CORAM: HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Petitioner : None
For the Respondents : None

06/Dated 22nd April, 2021

The matter has been taken up through video conferencing.

None is present on behalf of parties in view of call of the State Bar Council not to appear in the Court proceeding for one week due to acute surge in Covid-19 Virus.

In such a situation, let this matter be posted on 6th May, 2021.

(Sujit Narayan Prasad, J.)